

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2018
& IA NO. 858 OF 2017**

Dated: 19th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Lourdes Society for Health Care & Research, Appellant(s)
Ernakulam**

Vs.

**The Kerala State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnah
Mr. Rahul Kumar Sharma

Counsel for the Respondent(s) : Mr. Mukund P. Unny
Mr. P.V. Dinesh for R-2

ORDER

At the request of learned counsel for Appellant, list the matter for hearing on **08.07.2019.**

(S. D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson